

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 205**  
**(IB)228(PB)/2018**  
**IA-2833/2022 CA-1342/2019**

**IN THE MATTER OF:**

**Relan Buildwell Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**Kaliber Associates Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016 (Liq.)**

**Order delivered on 20.01.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Rajeev Choudhary in IA. 1342/2019, Adv. Arush Khanna, Adv. Devesh Bhatia for Non-Applicant No. 44 (amended) i.e. NS Global

**For the Respondent** : Sr. Adv. Vivek Kohli, Adv. Sandeep Bhuraria, Adv. Monish Surendran and Adv. Juvas Rawal for Respondent No. 25 and 30

**ORDER**

Due to paucity of time, the matter is re-notified to 22.02.2023.

**Sd/-**  
**COURT OFFICER**